

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH, CALCUTTA

An application for Contempt of Court under Section 17 of the Administrative Tribunal, Act, 1985

In the matter of:

Contempt Petition (Civil);

And

In the matter of:

C.P.C. No. 350/00 | 94 of 2016

(Arising out of final judgment and order dated 13.07.2016 passed by this Hon'ble Tribunal in M.A. No. 350/00298 of 2016, M.A. No. 350/00309 of 2016 and O.A. No. 350/00383 of

And

In the matter of:

2016); 📆

An application for Contempt of Courts Act, 1971;

And

In the matter of:

Willful, deliberate and contumacious violation of the order passed by this Hon'ble Tribunal by Hon'ble Mrs. Bidisha Banerjee, Judicial Member and Hon'ble Ms. Jaya Das Gupta,

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Administrative Member dated 13,07.2016 in final judgment and order dated 13.07.2016 passed by this Hon'ble Tribunal in M.A. No. 350/00298 of 2016, M.A. No. 350/00309 of 2016 and O.A. No. 350/00383 of 2016 (Biplab Deb Adhikary & Ors. –vs- Union of India & Ors.) by the contemnors/respondents;

And

In the matter of:

Violation and/or disobedience of the solemn order dated 13.07.2016 passed by this Hon'ble Tribunal in M.A. No. 350/00298 of 2016, M.A. No. 350/00309 of 2016 and O.A. No. 350/00383 of 2016 (Biplab Deb Adhikary & Ors. vs- Union of India & Ors.) by the contemnors/respondents namely:

- 1. Mr. T.C.A. ANANT, the Secretary, Government of India, Ministry of Statistics & Programme Implementation, Room No. 418, S.P. Bhawan, 65, New Moti Bagh, New Delhi-110021.
- 2. Mr. SAMIRAN MALLICK, the Director General and Chief Executive Officer, Ministry

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of Statistics & Programme Implementation,
National Sample Survey Office, Sardar Patel
Bhavan, Sansad Marg, New Delhi- 110001.

- 3. Mr. K.P. UNNIKRISHNAN, the
 Additional Director General, Government of
 India, Ministry of Statistics & Programme
 Implementation, National Sample Survey
 Office (Field Operations Division), East Block6, Level-4-7, R.K., Puram, New Delhi- 110066.
 - 4. Mr. JYOTIRMOY PODDAR, the Deputy
 Director General (EZ), Government of India,
 Ministry of Statistics & Programme
 Implementation, National Sample Survey
 Office (Field Operations Division), Mahalonobis
 Bhavan, 6th Floor, 164, G.L.T. Road, Kolkata700108.
 - 5. Mr. A. K. BISWAS, the Deputy Director
 General, (Regional Office), Government of India, Ministry of Statistics & Programme
 Implementation, National Sample Survey
 Office (Field Operation Division), West Bengal
 (South Region) at CGO Complex, 2nd Floor, 'E'

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Wing, Sector-I, Block-DF, Salt Lake City, Kolkata- 700064.

- Director, R.C. GOUTAM, the Mr. (Field 6. Office Survey Sample National (West Operation Division), West Bengal Market, Chowdhury Region) Badamtala, Kalna Road, Burdwan- 713101.
 - Mr. B. K. SHUKLA BAIDYA, the Assistant Director, National Sample Survey 7. Office (Field Operations Division), West Bengal, North Region, 1/3, N.S. Road, Malda, Gangabag, Pin-732101.
 - Mr. SWAPAN CHATTERJEE, the Head of office and DDO, National Sample Survey Office (Field Operations Division), Chowdhury Market, 2nd Floor, Badamtala, Kalna Road, Burdwan- 713101.

In:

Non-compliance the order of this Hon'ble Tribunal whereby the Hon'ble Tribunal a) clearly directed that accordingly we dispose of this OA with a direction upon the authorities to take up the exercise as directed in OA 38/15

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i.e. to engage the applicants further for the 74th round of NSS with liberty to deny employment in case of bad track record of any applicant in the past service by passing an order to that effect and thereafter to engage additional persons from the applications received in response to the advertisement issued. The OA along with MA accordingly stand dispose of. No order is passed as to costs. However, this order shall be subject to the outcome of Writ Petition No. 207385/15 supra. Before we part we would like to add in haste that it is high time that the respondents should think of creating regular posts for the job and frame Recruitment Rules instead of engaging Field Investigators on contractual basis in batches. Let an honest endeavour be made within six months from this order. Despite such direction, the respondent authority did not engage the present applicants till today and they are engaging the outsiders on contractual basis by replacing one set of contractual employees by another set of contractual employees which is absolutely barred in view of the decision rendered by the Hon'ble Supreme Court in the case of State of Haryana & Ors. -vs- Piara Singh which is also

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recorded by this Hon'ble Tribunal at the time of passing the order dated 13.07.2016 in para-5 of the said solemn order;

- even after communication of the same by the contemnors/respondents by committing act of contempt under the Contempt of Courts Act, 1971;
 - at the time of passing the solemn order dated 13.07.2016 was to engage the applicants further for the 74th round of NSS with liberty to deny employment in case of bad track record of any applicant in the past service by passing an order to that effect and thereafter to engage additional persons from the applications received in response to the advertisement issued and to think of creating regular posts for the job and frame Recruitment Rules instead of engaging Field Investigators on contractual basis in batches. Let an honest endeavour be made within six months from this order;

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- d) Deliberate and willful violation of the court's order by not considering the observation of the Hon'ble Tribunal;
- e) By causing interference of the administration of justice as directed by this Hon'ble Tribunal;
- f) Flagrant violation of the Hon'ble Tribunal's mandate by not re-engaging the applicants by fresh contractual engagement purely on temporary basis;
- g) In subordination of the judiciary and blatant violation of judicial expedite from the deceived action of the contemnor/respondents;
- h) By deliberately denying to implement of the direction coupled with the actions made by this Hon'ble Tribunal;
- i) By lowering down the dignity and image of this Hon'ble Tribunal before the public and the litigant public;

AND

IN THE MATTER OF:

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- Deb Adhikary, residing at Village, Ashari, Post
 Office- Chaklahana, Police Station- Debra,
 District- Paschim Medinipur, Pin- 721126 and
 working to the post of Field Investigator under
 control and authority of Director, National
 Sample Survey Office (Field Operation
 Division), West Bengal (West Regidn) under
 the Government of India, Ministry of Statistics
 & Programme Implementation.
- SHIULI SAHA, daughter of Shri Ashok Kumar Saha, residing at Village, Post Office and Police Station- Kulpi, District 24-Parganas (South), Pin- 743351 and working to the post of Field Investigator under control and authority of Deputy Director General, National Sample Survey Office (Field Operation Division), West Bengal (South Region) under the Government of India, Ministry of Statistics & Programme Implementation.
 - SUSOVAN DEBNATH, son of Late Nepal Debnath, residing at 7/H/4, Rani Branch Road, Post Office- Cossipore, Police Station- Chitpur, Kolkata- 700002 and working to the post of

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Field Investigator under control and authority of Deputy Director General, National Sample Survey Office (Field Operation Division), Regional Office of West Bengal (South Region) under the Government of India, Ministry of Statistics & Programme Implementation.

- PALASH MANDAL, son of Shri Subhendu Sekhar Mandal, residing at Village and Post Office- Debipur, Police Station- Maipith Coastal, District- South 24-Parganas, Pin-743383 and working to the post of Field Investigator under control and authority of Director, National Sample Survey Office (Field Operations Division), West Bengal (South Region) under the Government of India, Programme Statistics of Ministry Implementation.
 - MRIGANKA MAULI ACHARYA, son of Shri 5. Mrityunjay Acharya, residing at C/o. N.C. Mukherjee, B.G. Nanda Road, Shyambazar, Post Office- Rajbati, District- Burdwan, Pin-713104 and working to the post of Field Investigator under control and authority of Director, National Sample Survey Office (Field Operation Division), Regional Office of West Bengal (West Region) under the Government

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of India, Ministry of Statistics & Programme Implementation.

- residing at Village and Post Office- Salboni,
 District- Paschim Medinipur, Pin- 721147 and
 working to the post of Field Investigator under
 control and authority of Director, National
 Sample Survey Office (Field Operation
 Division), West Bengal (West Region) under
 the Government of India, Ministry of Statistics
 & Programme Implementation.
- Pirupada Dhara, residing at Village- Uchitpur,
 Post Office- Sanktia, Police Station- Raina,
 District- Burdwan, Pin- 713408 and working to
 the post of Field Investigator under control and
 authority of Director, National Sample Survey
 Office (Field Operation Division), West Bengal
 (West Region) under the Government of India,
 Ministry of Statistics & Programme
 Implementation.
- 8. **SK. KUTUBUDDIN**, son of Sk. Abul Basar, residing at Village- Chaltapur, Post Office-

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Khanakul, District- Hooghly, Pin-712406 and working to the post of Field Investigator under control and authority of Director, National Sample Survey Office (Field Operation Division), West Bengal (West Region) under the Government of India, Ministry of Statistics & Programme Implementation.

9. SAJAL KUMAR BANIK, son of Late Sachinandan Banik, residing at Village-Ranjanpally, Post Office- Chakdah, District-Nadia, Pin-741222 and working to the post of Fleld Investigator under control and authority of Director National Sample Survey Office (Field Operations Division), West Bengal, (West Region) under the Government of India, Ministry of Statistics & Programme Implementation.

....Applicants

-Versus-

Secretary, Government of India, Ministry of Statistics & Programme Implementation, Govt. of India, Room No., 418, Sardar Patel Bhavan, Sansad Marg, New Delhi- 110001.

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e 1.

- THE DIRECTOR GENERAL AND CHIEF 2. **EXECUTIVE OFFICER, Ministry of Statistics &** Programme Implementation, National Sample Survey Office, Sardar Patel Bhavan, Sansad Marg, New Delhi- 110001
- THE DEPUTY DIRECTOR GENERAL, 3. (Eastern Zone), National Sample Survey Office Mahalanobis Division), Operation Bhawan, 6th Floor, 164, Gopal Lal Tagore Road, Kolkata-700108.
- THE DEPUTY DIRECTOR GENERAL, (Regional Office), Government of Programme Statistics of Ministry Implementation, National Sample Survey Office (Field Operation Division), West Bengal (South Region) at CGO Complex, 2nd Floor, 'E' Wing, Sector-I, Block-DF, Salt Lake City, Kolkata- 700064.
- DIRECTOR, Sample National 5. Survey Office (Field Operation Division), West Bengal (West Region) Chowdhury Market, 2nd

Suroran Debrahl
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Floor, Badamtala, Kalna Road, Burdwan-713101.

> ...Respondents AND

IN THE MATTER OF:

- BIPLAB DEB ADHIKARY, son of Shri Amal 1. Deb Adhikary, residing at Village, Ashari, Post Office- Chaklahana, Police Station- Debra, District- Paschim Medinipur, Pin- 721126 and working to the post of Field Investigator under control and authority of Director, National Sample Survey Office (Field Operation Division), West Bengal (West Region) under the Government of India, Ministry of Statistics & Programme Implementation.
 - SAHA, daughter of Shri Ashok SHIULI 2. Kumar Saha, residing at Village, Post Office and Police Station- Kulpi, District 24-Parganas (South), Pin- 743351 and working to the post of Field Investigator under control and authority of Deputy Director General, National Sample Survey Office (Field Operation Division), West Bengal (South Region) under the Government of India, Ministry of Statistics & Programme Implementation.

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- Debnath, residing at 7/H/4, Rani Branch Road,
 Post Office- Cossipore, Police Station- Chitpur,
 Kolkata- 700002 and working to the post of
 Field Investigator under control and authority of
 Deputy Director General, National Sample
 Survey Office (Field Operation Division),
 Regional Office of West Bengal (South Region)
 under the Government of India, Ministry of
 Statistics & Programme Implementation.
 - A. PALASH MANDAL, son of Shri Subhendu

 Sekhar Mandal, residing at Village and Post

 Office- Debipur, Police Station- Maipith

 Coastal, District- South 24-Parganas, Pin
 743383 and working to the post of Field

 Investigator under control and authority of

 Director, National Sample Survey Office (Field

 Operations Division), West Bengal (South

 Region) under the Government of India,

 Ministry of Statistics & Programme

 Implementation.
 - MRIGANKA MAULI ACHARYA, son of Shri Mrityunjay Acharya, residing at C/o. N.C. Mukherjee, B.G. Nanda Road, Shyambazar, Post Office- Rajbati, District- Burdwan, Pin-713104 and working to the post of Field

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Investigator under control and authority of Director, National Sample Survey Office (Field Operation Division), Regional Office of West Bengal (West Region) under the Government of India, Ministry of Statistics & Programme Implementation.

- INDRAJIT KAR, son of Shri Joydeb Kar, 6. residing at Village and Post Office- Salboni, District- Paschim Medinipur, Pin- 721147 and working to the post of Field Investigator under control and authority of Director, National Sample Survey Office (Field Operation Division), West Bengal (West Region) under the Government of India, Ministry of Statistics & Programme Implementation.
 - BHAGYADHAR DHARA, son 7. Pirupada Dhara, residing at Village- Uchitpur, Post Office- Sanktia, Police Station- Raina, District- Burdwan, Pin- 713408 and working to the post of Field Investigator under control and authority of Director, National Sample Survey Office (Field Operation Division), West Bengal (West Region) under the Government of India,

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Programme Statistics 8 Ministry Implementation.

- SK. KUTUBUDDIN, son of Sk. Abul Basar, residing at Village- Chaltapur, Post Office-Khanakul, District- Hooghly, Pin-712406 and working to the post of Field Investigator under control and authority of Deputy Director General, National Sample Survey Office (Field Operation Division), West Bengal (West Region) under the Government of India, Programme Statistics of Ministry implementation.
 - SAJAL KUMAR BANIK, son of Late Sachinandan Banik, residing at Village-Ranjanpally, Post Office- Chakdah, District-Nadia, Pin-741222 and working to the post of Field Investigator under control and authority of Director, National Sample Survey Organization (Field Operations Division), West Bengal, (West Region) under the Government of India, Programme Statistics of Ministry Implementation.

...Applicants

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- Mr. T.C.A. ANANT, the Secretary,
 Government of India, Ministry of Statistics &
 Programme Implementation, Govt. of India,
 Room No.418, S.P. Bhawan, 65, New Moti
 Bagh, New Delhi- 110021.
- and Chief Executive Officer, Ministry of
 Statistics & Programme Implementation,
 National Sample Survey Office (Field
 Operation Division), Sardar Patel Bhavan,
 Sansad Marg, New Delhi- 110001.
 - 3. Mr. K.P. UNNIKRISHNAN, the Additional Director General, Government of India, Ministry of Statistics & Programme Implementation, National Sample Survey Office (Field Operations Division), East Block-6, Level 4-7, R.K., Puram, New Delhi- 110066.
 - 4. Mr. JYOTIRMOY PODDAR, the Deputy

 Director General (EZ), Government of India,

 Ministry of Statistics & Programme

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Implementation, National Sample Survey Office (Field Operations Division), Zonal Office of West Bengal Region at Mohalanobis Bhavan, 6th Floor, 164, G.L.T. Road, Kolkata-700108.

- Mr. A. K. BISWAS, the Deputy Director General, (Regional Office), Government of India, Ministry of Statistics & Programme Implementation, National Sample Survey Office (Field Operation Division), West Bengal (South Region) at CGO Complex, 2nd Floor, 'E' Wing, Sector-I, Block-DF, Salt Lake City, Kolkata- 700064.
- Mr. R.C. GOUTAM, the Director, National Sample Survey Office (Field Operation Division), West Bengal (West Region) Chowdhury Market, 2nd Floor, Badamtala, Kalna Road, Burdwan- 713101.
- Mr. B. K. SHUKLA BAIDYA, the Assistant Director, National Sample Survey Office (Field Operations Division), West Bengal, North Region, 1/3, N.S. Road, Malda, Gangabag, Pin-732101.

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8. Mr. SWAPAN CHATTERJEE, the Head of office and DDO, National Sample Surve Office (Field Operations Division), Chowdhui Market, 2nd Floor, Badamtala, Kalna Road Burdwan-713101.

...CONTEMNORS/RESPONDENTS



ORDER

Mr.A.K.Patnaik, J.M.

Heard Mr.P.C.Das, ld. Counsel appearing for the petitioner and Mr.B.P.Manna, ld. Counsel appearing for the alleged contemnors.

- Mr.Manna has filed the compliance report and Mr.Das by bringing to our notice some allegations, submitted that this compliance report is not in compliance of the order passed in OA 383/2016 disposed of on 13.7.16. Mr.Das also submitted that applicant No. 2 Siuli Saha, applicant No.5 Mriganka Mouli Acharya and applicant No.7 Bhagyadat Dhara have been discriminated. He further prayed that liberty may be granted to these three applicants to file fresh OAs.
 - However, after perusal of the documents and after taking into consideration the show cause filed by the alleged contemnors, we find that the CPC does not exist as alleged contemnors has not deliberately and intentionally violated our aforesaid order.
 - Therefore the Contempt Petition is dropped and notices if any, discharged.



(JAYA DAS GUPTA) MEMBER (A)

(PATNAIK)

MEMBER (J)